

(b) Pending final disposal of the writ petition/appeal in the High Courts of Karnataka and Gujarat, the F.C.I. have issued instructions for implementing the courts decisions in regard to payment of H.R.A.

**Placing of Haldia unit of Hindustan Fertilizer Corporation under Rashtriya Chemicals and Fertilizers**

199. SHRI R.P. DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the Haldia unit of the Hindustan Fertilizer Corporation is proposed to be placed under Rashtriya Chemicals and Fertilizers;

(b) whether a task force comprising of experts was sent to Haldia to look into the technical problems; and

(c) if so, the recommendations of the task force ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) No, Sir. There is no such proposal under consideration of Government at present;

(b) In order to identify the constraints and recommended solutions for expeditious commissioning of the Haldia plant, a Task Force was constituted.

(c) The Task Force reviewed the progress of commissioning of the Haldia plant and made recommendations from time to time regarding the specific technical problems faced during commissioning. They made various recommendations of a long-term and short-term nature. Some of the major recommendations made by the task Force are given below :

(i) The Task Force recommended that the capacity of the oil-fired burners should be increased to make available adequate steam for the plant.

(ii) In view of the problems faced in regard to the oxygen compressors,

the Task Force] also recommended that a spare reciprocating oxygen compressor should be available for the plant.

**Safety norms in Industrial Units**

200. SHRI R.P. DAS : Will the Minister of LABOUR be pleased to state the steps so far taken by Government after the Bhopal tragedy against those industrial units which did not conform to the industrial safety norms ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : Government has directed all the State Governments to identify all factories which carry on dangerous manufacturing processes and take appropriate measures under the Act for enforcing strictly the safety standards in those units. The State Governments have constituted Task forces/Expert Committees to go into this aspect. The State Governments have also been advised to carry out 100 per cent inspection of all such industrial units where hazardous processes exist.

**Crop Insurance Scheme for paddy production**

201. SHRI I. RAMA RAI : Will the Minister of AGRICULTURE be pleased to state :

(a) Whether in view of the fact that paddy cultivation in the country is not profitable, Government propose to extend Crop Insurance Scheme to paddy growing States ; and

(b) Measures taken to improve the lot of the paddy farmers especially by saving the crop from various diseases and pests like Green Leaf Hopper etc. ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The Comprehensive Crop Insurance Scheme which is being implemented in the country from Kharif 1985 season covers paddy in addition to the other crops namely; wheat, millets, pulses and oilseeds;

(b) Various measures have been/are being taken by the Government to save the paddy crop from various diseases and pests like Green Leaf Hopper etc. The Government of India is organising regular pest surveillance and monitoring on paddy crop both during Kharif and rabi seasons in collaboration with the ICAR and the major paddy growing States. Concerned authorities are apprised of the pest situation for organising timely and need-based control measures.

In the event of any significant pest development, the States Departments organise control campaigns and mobilise the farmers through various mass media and extension agencies for taking up control measures. In the campaigns, technical know-how, men and material are also provided by the State Department of Agriculture and field stations of the Central Directorate of Plant Protection, Quarantine and Storage.

In the case of epidemics, financial assistance is also provided to meet the requirement of the pest control operations.

#### Setting up of a Rural Technology Centre

202. SHRI HARI KRISHNA SHASTRI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there is a proposal to set up a rural technology centre for each district in the country to pass on the benefits of technological advancement to the developmental agencies in the districts; and

(b) if so, details of funds set apart for the same and when the centres will be set up ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) and (b) A new scheme titled 'Composite Rural Training & Technology Centres' has been included in the 7th Five Year Plan. An outlay of Rs. 20 crores has been provided for this scheme in the 7th Plan and Rs. 2.5 crores for the year

1985-86. The details of the scheme are being worked out.

#### Special grant for Development of Satna City, Madhya Pradesh

203. SHRI AZIZ QURESHI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether he is aware that thousands of people come to city of Satna in Madhya Pradesh, including foreigners, who wish to visit Khajuraho, Chhtrakot and Mathar etc;

(b) if so, whether there is any proposal to drive any special grant for the development of the city of Satna in Madhya Pradesh under the scheme to develop small and medium towns in the country ; and

(c) if so, the details thereof and if not the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c) Yes Sir, the State Government have recommended inclusion of Khajuraho town under the IDSMT scheme at an estimated project cost of Rs. 79.47 lakhs since it is the main place of tourist attraction. Under the scheme the Central contribution will be of about 40 lakhs has already been released for the development of this town from out of the Central Government share. No proposal for inclusion of Satna under IDSMT programme was received from the State Government.

#### Site workers of construction companies

204. SHRI ANIL BASU : Will the Minister of LABOUR be pleased to state :

(a) whether Government have any scheme regarding the site workers of construction companies both in public and private sector who move alongwith the company from site to site for decades;

(b) if so, details of the said scheme;

\* An amount of Rs. 23.00 lakhs.